

*[English]***International Atomic Energy Agency**

237. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the International community has demanded to bring India under the purview of the International Atomic Energy Agency;

(b) if so, the terms and conditions thereof;

(c) whether the Government propose to participate in the negotiations to be held for the same by the International community; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and (b). India has been a member of the International Atomic Energy Agency (IAEA) since the establishment of the Agency in 1957. India is a designated member of the Board of Governors as one of the most advanced countries in the field of atomic energy. The working of the Agency is governed by the Statute of the Agency which inter alia includes terms and conditions for the membership of the Agency. Agency's promotional activities in the peaceful uses of nuclear energy and the corresponding obligations on the part of the Member States.

(c) and (d). Do not arise.

*[Translation]***Setting up of Readymade Garment Units in Bihar**

238. SHRI BHOGENDRA JHA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have formulated any scheme for setting up of self employed production units of readymade garments in Madhuban and Darbhanga districts of Bihar;

(b) whether Reserve Bank has also been directed for taking initiative by providing loans for these units; and

(c) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Government of India in the Ministry of Textiles have not formulated any scheme for setting up of self employed production units of readymade garments in Madhuban and Darbhanga Districts of Bihar. This Ministry has also no information about any other agency having formulated any such scheme.

(b) and (c). Do not arise.

*[English]***Prices of Drugs**

239. SHRI PARASRAM BHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) whether the price of drugs commonly used in winter like cough syrups and tablets has gone up during the winter season:

(b) if so, the details thereof; and

(c) the prices thereof during November, 1992?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) No abnormal increase has been noticed.

(b) Does not arise.

(c) Prices of some medicines commonly used during winter are given in the enclosed Statement.